



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 125/15	TP 139/17	For filing OL report	391/ 394	Dharma Software Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	R. Rashmi Sagar 9845251467	petitioner	
2)	Prima Hatti	ROC	

**ORDER**

Counsel for Petitioner is present. She has filed Affidavit alongwith annexure. She reported that, she has given necessary information to O.L as well ROC. Smt. Prema Hatti, Counsel appearing for ROC/R.D is present. She is directed to get confirmed <sup>from ROC/R.D</sup> <sup>with</sup> about necessary information <sup>supplied</sup> <sup>when</sup> <sup>by</sup> <sup>her</sup> <sup>to</sup> <sup>ROC/R.D</sup> <sup>about</sup> <sup>necessary</sup> <sup>information</sup> <sup>complied</sup> <sup>by</sup> <sup>the</sup> <sup>Petitioner</sup> <sup>or</sup> <sup>not</sup>. Registry is directed to get confirm <sup>from</sup> <sup>O.L</sup> <sup>office</sup>, the required information has <sup>been</sup> <sup>submitted</sup> <sup>by</sup> <sup>the</sup> <sup>Petitioner</sup> <sup>Company</sup> <sup>or</sup> <sup>not</sup>. List it on 14/12/2017.

  
Member (T)

  
Member (J)